

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT 1)
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL HELD ON 03.02.2021
at 02.00 P.M. THROUGH VIDEO CONFERENCING.**

**PRESENT : SHRI R. VARADHARAJAN MEMBER – JUDICIAL
SHRI ANIL KUMAR B. MEMBER - TECHNICAL**

APPLICATION NUMBER : IA/1076/IB/2020
PETITION NUMBER : CP/1211/IB/2018
NAME OF THE PETITIONER(S) : Bharathan RajaRajan & Another
NAME OF THE RESPONDENT(S) : Gold King Tex India Pvt Ltd & Another
UNDER SECTION : Sec 60(5) of IBC 2016

ORDER

Ld. Counsel for Petitioner and Ld. Counsel for Respondent
are present through video conferencing mode.

At the request of the parties, post this matter on

17.02.2021 at 11.00 AM.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)

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